

Mrs. D. P. Dhalasamant

CAT/11/11

(A)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No..... 633 1994

Sudarson Sahay..... Applicant(s)

Versus

Union of India & Others..... Respondent(s)

| Sr. No. | Date | Order with Signature | |
|---------|----------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1 | 4/11/94 | <p>REGISTER</p> <p><i>D. P. Dhalasamant</i> Dy. Registrar</p> | <p>9. P. O. 9/MSD/1 25 filed, H 4/11/94</p> |
| 2. | 4.11.94. | <p>Petitioner to produce some acceptable material to consider his application.</p> <p>Time at request granted to 8.11.1994.</p> <p><i>L.</i> Vice-Chairman</p> | <p>In this application No 19, the applicant has challenged the procedure of selection for the post of C.D.B.M. & further prayed for stay & affidavits.</p> |
| 3 | 9.11.94 | <p>Leaving liberty to the petitioner to approach this Tribunal when cause of action for him arises in the matter of selection this petition is rejected without being admitted.</p> <p>Heard Mr. B. S. Tripathy for Mr. D. P. Dhalasamant.</p> <p><i>Vice-Chairman</i> MEMBER (ADMINISTRATIVE)</p> | <p>4/11/94</p> <p>For Registration</p> <p><i>S. D. Dhalasamant</i> 4.11.94</p> |